## (c) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) to (c). The Divisional Office of BPCL at Bareilly had been functioning since January, 1984. It was shifted to Agra in January, 1993, in order to have better coordination with Mathura Refinery and to provide better service/attention to the consumers. The Corporation is presently having its Area Sales Office at Bareilly.

[English]

## Fluoride Water

## 835. SHRI M. RAMAKRISHNA REDDY : SHRI L. RAMANA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state .

- (a) whether any plan has been outlayed and villages identified for Centrally Sponsored Fluoride Water Scheme in the Country including Andhra 1 Pradesh:
  - (b) if so, the details of villages identified, Statewise; and
  - (c) funds earmarked for the scheme during 1995-96 and 1996-97?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA): (a) and (b). According to the survey carried out by the States during 1991-93, 28,348 habitations were identified as affected with excess fluoride in drinking water as on 1.4 1994. The State-wise details are given in the Statement enclosed.

(c) During 1995-96, Rs 5569.725 lakhs were released to various States/Organisations for tackling the problem of excess fluoride in drinking water. During 1996-97, an outlay of Rs. 10020.0 lakhs (provisional) has been earmarked for the Sub-Missions programme under Rajiv Gandhi National Drinking Water Mission. The amount required for dealing with the problem of excess fluoride will be met out of the above total outlay for the Sub-Missions

STATEMENT

Statewise details of habitations affected by excess fluoride in drinking water

S.N.	State Name	Fluoride
1	2	3
1	Andhra Pradesh	4856
2	Bihar	12

1	2	3
3.	Goa	
4.	Gujarat	2413
<b>5</b> .	Haryana	397
6.	Himachal Pradesh	738
<b>7</b> .	Karnataka	860
8.	Kerala	237
9.	Madhya Pradesh	. 201
٥.	Maharashtra	39
1.	Manipur	0
2.	Meghalaya	33
3.	Mizoram	0
4.	Orissa	1138
5.	Punjab	1113
6.	Rajasthan	14643
7.	Tamil Nadu	527
8.	Uttar Pradesh	1072
9.	West Bengal	21
20. ——	UTs	46
	Total	28348

## Fund Allocation to West Bengal

- 836. SHRI P.R. DASMUNSI : Will the PRIME MINISTER be pleased to state :
- (a) the total plan allocation in 94-95, 95-96 and non-plan support to West Bengal so far for urban development;
- (b) the total World Bank amount sanctioned for specific projects for said period for Calcutta and Howrah Corporations of West Bengal; and
- (c) the amount utilised out of them and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU): (a) The total plan allocation for West Bengal for urban development programmes during 94-95 and 95-96 is shown in the Statement. There has been no non-plan support given to West Bengal for urban development.

- (b) None, Sir.
- (c) The details of amounts utilised as against the allocations for 94-95 and 95-96 under various programmes are shown in the Annexure.